

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 492
TO BE ANSWERED ON 23.07.2015

FRAUDS IN RURAL HOUSING SCHEMES

492. SHRI NANDI YELLAIAH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses built for poor during 2012, 2013 and 2014 under rural development policy, and the number of houses remain to be completed as on this day in Andhra Pradesh and Telangana;
- (b) whether any irregularities have come into notice of the Union Government under housing scheme for the poor during the period in Andhra Pradesh and Telangana, and if so, the details thereof, and
- (c) the various actions taken so far and remedial measures undertaken to put an end to such irregularities?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): The number of houses constructed during 2012, 2013 and 2014 in Andhra Pradesh and Telangana is given below:

State	2012-13	2013-14	2014-15
Andhra Pradesh	155579	104858	46722
Telangana	88411	101977	57437

Note: Telangana was formed in 2014-15. Information for 2012-13 and 2013-14 are the summation of the districts that now form the new Telangana.

(b) and (c) : No such irregularities have been brought to the notice of Government of India.
